

High Court of Jammu and Kashmir
(Office of the Registrar General at Srinagar)

ORDER

No:- 265

Dated:- 06/06/2019

Seniority of Munsiffs / Civil Judges (Junior Division) appointed vide Government Order No.6064-LD(A) of 2018 dated 03.12.2018 is hereby fixed as under:-

Sr.No.	Name of the Officer
1.	Shri Sidhant Vaid
2.	Ms. Amandeep Kour
3.	Ms. Shama Sharma
4.	Ms. Priyanka Mahajan
5.	Ms. Massarat Jabeen
6.	Ms. Maleeka Sharma
7.	Ms. Ananta Raina
8.	Shri Shabir Ahmad Malik
9.	Shri Altaf Ahmed Mir
10.	Ms. Meera Bangotra
11.	Ms. Assma Choudhary

In the overall seniority of Munsiffs / Civil Judges (Junior Division), they shall be placed in the same order, next to the Munsiffs/ Civil Judges (Junior Division) already working in the Department.

By Order.

(Sanjay Phari)
Registrar General

Dated:- 06/06/2019

No:- 5071-73/85

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Her Lordship.
2. Central Project Coordinator e-courts, High Court of J&K for uploading on the High Court Website.
3. Munsiffs/Civil Judges (Junior Division) concerned for information.

Registrar General